

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO.2231
TO BE ANSWERED ON 20/12/2022**

Cooperative System

**2231: SHRI HANUMAN BENIWAL:
SHRI POCHA BRAHMANANDA REDDY**

Will the Minister of Cooperation (सहकारिता मंत्री) be pleased to state:

- a) The number of registered cooperatives in the country, State-wise;
- b) The details of the benefits and incentives given to registered cooperatives;
- c) whether the Government has taken any steps to increase cooperative registrations in the country, if so, the details thereof and if not, the reasons thereof;
- d) the funds sanctioned and released, State-wise, for the welfare of cooperatives in the country; and
- e) The details of steps taken by the Government to strengthen co-operative system in the country during the last five years?

ANSWER

THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (e): There are about 8.54 lakh cooperatives in the country as per Statistical Profile-2018 published by National Cooperative Union of India. State-wise and sector-wise distribution of cooperative societies is enclosed at **Annexure-I**. Cooperative Sector plays a key role in the overall economic development of the country with its member driven approach. The Cooperative Societies with objects confined to one State are governed under the respective State Cooperative Societies Act, whereas the Cooperative Societies with objects not confined to one State are administered under the provisions of Multi-State Cooperative Societies Act (MSCS), 2002 and rules made there under. There are 1528 cooperative societies registered under MSCS Act, 2002. Details of multi state cooperative societies registered under the MSCS Act, 2002 in the last three years are as under:

Sl. No.	Year	No. of Societies
1.	2020	10
2.	2021	14
3.	2022 (up to 30 th November, 2022)	63
	Total	87

In order to strengthen co-operative system and deepening its reach to the grassroots in the country, the Ministry of Cooperation has taken various initiatives such as:

- i. Project for Computerization of 63,000 functional Primary Agriculture Credit Societies (PACS), in next three years, with a total financial outlay of ₹2,516 Crore has been approved by the Cabinet Committee on Economic Affairs vide its decision dated 29th June, 2022. This project entails bringing all the functional PACS onto an ERP (Enterprise Resource Planning) based common software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs).
- ii. Model bye laws for PACS have been prepared after detailed stakeholder consultations, including all the States/ Union Territories and Ministries concerned, for adoption by PACS as per their respective State Cooperatives Societies Act. These Model Byelaws of PACS will enable them to undertake more than 25 business activities like dairy, fishery, floriculture, setting up of godowns, procurement of foodgrains, fertilizers, seeds, LPG/ Petrol/ Green energy distribution agency, banking correspondents, common service centres, etc.
- iii. On 1st June, 2022, Union Cabinet has taken a decision allowing cooperatives to register as 'buyer' on Government e-Marketing platform, enabling them to procure goods and services from nearly 40 lakh vendors registered on the GeM portal throughout the country. This will help cooperatives in making savings and improving transparency in their procurement system.
- iv. Surcharge on Co-operative societies was reduced from 12 % to 7% for those co-operative societies having a total income of more than Rs. 1 Cr. and up to Rs. 10 Cr. to enhance the income of Co-operative societies and its members.
- v. Minimum Alternate Tax (MAT) rate reduced for the Co-operatives from 18.5% to 15% to provide them a level playing field with Corporates.
- vi. In order to provide adequate, affordable and timely credit to the co-operative institutions to give a boost to the co-operative based economic development model, non-scheduled Urban Co-operative Banks, State Co-operative Banks and District Central Co-operative Banks have been notified as Member Lending Institutions in Guarantee Fund Trust (CGTMSE) Scheme vide circular dated 3rd February, 2022.
- vii. Government vide its notification dated 25th October, 2021 offered a major relief to co-operative sugar mills by clarifying that sugar co-operative mills shall not be subjected to additional income tax for paying higher sugarcane prices to farmers upto to the Fair and Remunerative Price (FRP) or State Advised Price (SAP), as the case may be.
- viii. National Cooperative Development Corporation (NCDC), a statutory organization under the Ministry of Cooperation, provides financial assistance to the cooperative sector and undertakes various activities such as strengthening share capital base of primary/ District cooperative marketing societies, setting up of processing centres, storage facilities, establishing and modernizing cold chain, creation of cooperative banking units, agricultural services, Integrated Cooperative Development Projects, assistance for computerization of cooperatives, 'Yuva-Sahkar' for cooperative enterprise support and innovation, 'Ayushman Sahkar' covering healthcare sector, 'Nandini Sahkar' to support women cooperatives etc.

The details of funds sanctioned and released for the welfare of cooperatives in the country, State-wise, by National Cooperative Development Corporation (NCDC) during the period from 01.04.2017 to 14.12.2022 is enclosed at **Annexure II**.

ANNEXURE-I

As per Statistical Profile-2018 Published by NCUI
STATE WISE/TYPE WISE COOPERATIVES IN INDIA

STATES/ UNION TERRITORIES	MARKETING	CONSUMER	DAIRY	HOUSING	SUGAR	LABOUR	FISHERY/PISCICULTURE/AQUACULTURE	LIVE STOCK /POULTRY	TEXTILE/HANDLOOM/SPINNING/HANDICRAFT	AGRO-ALLIED/AGRO-PROCESSING	INDUSTRIAL	WOMEN	MULTI-STATE	MULTI-PURPOSE	SERVICE SECTORS	TRIBAL/SC-ST	SCU	OTHERS	TOTAL NON-CREDIT	PACS	PCARDB	UCB	EMP. THRIFT & OTHER CREDIT	DCCB	SCB	SCARDB	TOTAL CREDIT	GRAND TOTAL (NON CREDIT+CREDIT)
Andaman and Nicobar Islands	62	69	0	76	0	1126	112	53	0	25	115	41	0	288	0	19	1	0	1987	51	-	0	65		1		117	2104
Andhra Pradesh	14	777	3538	716	10	4520	2361	1	483	1305	0	718	18	0	1414	2	1	54466	70344	2051	-	48	761	13	1		2874	73218
Arunachal Pradesh	2	36	7	0	0	259	11	3	23	14	3	4	1	326	1	0	1	40	731	34	-	0	17		1		52	783
Assam	31	282	440	147	1	32	456	757	5	394	421	2341	5	246	0	80	1	850	6489	766	1	8	2980		1	1	3757	10246
Bihar	522	1875	4280	2742	0	4577	387	237	1095	1829	2723	430	18	261	187	0	1	9187	30351	8463	-	3	327	23	1	1	8818	39169
Chandigarh	1	0	0	204	0	0	0	0	0	0	0	19	1	0	0	0	0	0	225	17	-	0		0	1		18	243
Chhattisgarh	186	951	768	387	0	57	766	0	1	5812	109	287	8	534	0	0	1	144	10011	1333	-	12		6	1	1	1353	11364
Dadra and Nagar Haveli	6	13	14	96	1	4	7	8	0	1	44	5	1	1	31	0	1	11	244	2	-	0	38				40	284
Daman and Diu	0	1	1	22	0	2	1	0	0	6	4	6	0	2	2	1	1	49	97	0	-	0	9				9	106
Delhi	0	820	0	2099	0	0	0	0	1	212	1206	0	134	170	2	0	1	279	4924	0	-	15	1420		1		1436	6360
Goa	20	103	183	1	0	22	18	1	0	83	0	130	2	1934	0	0	1	895	3393	81	-	6	341		1		429	3822
Gujarat	2181	2014	18614	17462	31	3835	640	0	9	6746	4535	15	35	160	0	0	1	6588	62866	8484	-	220	5960	18	1	1	14684	77550
Haryana	91	23	7325	7660	15	7725	1	110	2	74	0	4	12	738	0	0	1	33	23814	711	19	7		19	1	1	758	24572
Himachal Pradesh	326	374	563	93	0	103	65	0	391	29	119	17	1	116	0	261	1	340	2799	2127	20	5	439	2	1	1	2595	5394
Jammu Kashmir	111	49	158	61	0	48	1	443	2	0	0	0	0	45	0	0	1	449	1368	643	-	4		3	1	1	652	2020
Jharkhand	1	481	540	757	0	1923	386	58	267	425	1366	214	8	122	0	0	0	2913	9461	2345	-	2	2038	8	1		4394	13855
Karnataka	111	1344	15275	1736	38	194	636	50	1227	3941	954	1462	26	2511	250	26	1	730	30512	5679	178	264	4282	21	1	1	10426	40938
Kerala	617	4646	3271	400	0	657	655	49	8	128	23	1162	20	314	327	827	1	3072	16177	1647	79	60	1284	14	1	1	3086	19263
Lakshadweep	11	2	0	0	0	5	6	0	7	0	15	0	0	1	15	0	0	0	62	19	-	0					19	81
Madhya Pradesh	380	4977	9554	2946	1	784	2460	119	968	2093	1525	5675	26	1597	0	272	1	5701	39079	4457	35	51	3753	38	1	1	8336	47415
Maharashtra	1226	1808	13948	101543	180	11269	3300	2951	1738	3456	222	442	562	350	9	1	1	366	143372	21217	-	502	40762	31	1	1	62514	205886
Manipur	24	119	562	173	0	249	416	423	6138	366	0	0	1	155	2	1	1	277	8907	223	1	3	102		1		330	9237
Meghalaya	29	54	87	15	0	6	72	109	88	57	103	122	0	456	1	0	1	109	1309	179	-	3	63		1		246	1555
Mizoram	7	97	115	6	0	12	58	264	216	246	60	1	0	131	0	7	1	55	1276	159	-	1			1		161	1437
Nagaland	86	167	181	38	0	2	398	470	527	1324	51	0	1	3819	73	32	1	128	7298	1719	-	0	41		1		1761	9059
Odisha	1	1	5588	1	0	96	1086	2060	1325	0	117	0	19	0	0	151	1	4155	14601	2701	-	9		17	1	1	2729	17330
Puducherry	3	37	125	1	0	27	68	0	23	0	14	7	5	62	0	0	1	23	396	53	-	1	80		1	1	136	532
Punjab	85	94	6317	684	8	1720	3	0	3	85	1978	1035	23	0	0	0	1	1286	13322	3543	89	4	457	20	1	1	4115	17437
Rajasthan	491	195	12897	976	0	1020	35	0	4	1	1027	5159	72	0	0	0	1	63	21941	6411	36	37	3	29	1	1	6518	28459
Sikkim	108	62	345	0	0	2938	8	53	1401	1	18	36	1	207	0	0	1	0	5179	176	-	1	107		1		285	5464

Tamil Nadu	128	1447	11302	1035	35 4	85	1364	0	1	52	0	1809	87	46	7	22	1	109	17849	4511	180	129	1788	23	1	1	6633	24482
Telangana	10	1	1850	0	1	0	4016	1	767	1	0	0	3	0	102 4	1	1	56620	64296	798	-	52		9	1		860	65156
Tripura	1	228	119	5	0	63	155	23	256	90	142	75	0	215	70	4	1	331	1778	268	0	1	18		1	1	289	2067
Uttar Pradesh	259	1058	26150	4184	0	935	1034	140	408	981	0	56	13 6	125	105	0	1	33	35605	8929	-	66	3536	50	1	1	12583	48188
Uttarakhand	30	7	4008	1	15	10	19	0	118	55	419	161	4	0	0	0	1	0	4848	759	-	5		10	1		775	5623
West Bengal	238	2143	3831	6084	1	2648	2669	0	5	69	0	60	47	0	259	0	1	1784	19839	7409	24	43	6326	17	1	1	13817	33656
Total	7399	26355	151956	152351	656	46953	23670	8383	17507	29901	17313	21493	12 77	14932	3779	1707	32	151086	676750	97961	662	1562	76997	371	33	19	177605	854355

Annexure - II

National Cooperative Development Corporation
State-wise Sanction & Release During Financial Year
 From **01/04/2017** to **31/03/2018**

Rs.in lakhs

STATE/UT'S/INSTITUTION	SANCTION	RELEASE
ANDHRA PRADESH	1,27,380.46015	91,649.62815
ARUNACHAL PRADESH	0.00000	1,479.81950
ASSAM	4,440.15000	328.26000
BIHAR	61,705.48155	6,337.80155
DELHI	0.00000	9.77960
IFFDC	45.87188	94.33000
IFFCO	1,000.00000	1,000.00000
NCCT	1.99000	1.99000
NLC Federation	3.00000	3.00000
NACOF	0.00000	4,930.00000
GOA	0.00000	16.33000
GUJARAT	27,390.45757	27,409.71414
HARYANA	32,355.41000	31,963.68970
HIMACHAL PRADESH	7,935.64700	3,235.93889
JAMMU & KASHMIR	41.56650	433.76875
KARNATAKA	44,745.15000	45,023.41950
KERALA	1,52,689.01700	92,894.11150
MADHYA PRADESH	2,27,946.51000	2,65,939.87725
MAHARASHTRA	2,91,784.70800	2,24,577.40082
MIZORAM	0.00000	849.12800
NAGALAND	5,231.26000	1,737.45450
ODISHA	12,149.97600	3,341.88463
PUNJAB	95,000.00000	38,043.75000
RAJASTHAN	10,222.97800	20,393.77546
TAMILNADU	1,706.00000	14,310.67400
UTTAR PRADESH	2,05,900.00000	1,84,025.41900
WEST BENGAL	2,068.30000	1,697.73900
CHATTISGARH	8,75,831.45050	8,55,145.36080
JHARKHAND	28.48423	162.26541
UTTARAKHAND	240.52700	332.13600
A&N ISLANDS	118.27200	108.41600
OTHERS	560.39356	560.39356
TELANGANA	1,01,911.07600	2,78,920.79386
TOTAL	22,90,434.13694	21,96,958.04957

National Cooperative Development Corporation
State-wise Sanction & Release During Financial Year
From 01/04/2018 to 31/03/2019

Rs.in lakhs

STATE/UT'S/INSTITUTION	SANCTION	RELEASE
ANDHRA PRADESH	1,32,756.33000	71,962.89400
ARUNACHAL PRADESH	1,619.75000	1,032.25000
ASSAM	3,114.50400	3,563.80000
BIHAR	5,636.16200	15,340.56100
DELHI	0.64178	5.01736
NAFED	3,00,000.00000	3,00,000.00000
IFFDC	370.16000	264.40000
GOA	49.83800	0.00000
GUJARAT	17,884.69500	33,840.15612
HARYANA	30,250.70000	30,919.82100
HIMACHAL PRADESH	9,259.70900	4,518.88274
KARNATAKA	15,506.09300	26,924.25500
KERALA	36,754.46000	27,361.96500
MADHYA PRADESH	1,67,995.56800	1,50,675.25323
MAHARASHTRA	1,68,063.74561	1,78,427.31653
MANIPUR	35.40000	0.00000
MEGHALAYA	20,471.00000	5,118.00000
NAGALAND	0.00000	1,974.98200
ODISHA	729.58000	465.28400
PUNJAB	20,000.00000	10,529.41500
RAJASTHAN	5,30,048.62000	3,83,279.78900
SIKKIM	14.16000	0.00000
TAMILNADU	419.00000	7,979.74300
UTTAR PRADESH	1,32,540.93700	85,924.90200
WEST BENGAL	87,895.85000	32,934.13000
CHATTISGARH	8,50,034.00000	8,00,031.01000
JHARKHAND	3,426.88000	82.75100
UTTARAKHAND	3,01,223.26200	10,606.53400
A&N ISLANDS	14,493.03300	0.00000
OTHERS	554.18899	554.18899
TELANGANA	6,69,085.10000	6,42,933.45241
TOTAL	35,20,233.36738	28,27,250.75338

National Cooperative Development Corporation
State-wise Sanction & Release During Financial Year
From 01/04/2019 to 31/03/2020

Rs.in lakhs

STATE/UT'S/INSTITUTION	SANCTION	RELEASE
ANDHRA PRADESH	42,261.35000	40,562.14700
ARUNACHAL PRADESH	312.50000	756.25000
ASSAM	0.00000	1,433.72700
BIHAR	58,582.58153	45,440.48353
NAFED	15,000.00000	7,426.00000
IFFDC	307.65000	305.45688
GOA	0.00000	11.09500
GUJARAT	16,886.20500	11,834.35724
HARYANA	8,90,000.00000	6,60,857.59542
HIMACHAL PRADESH	3,661.21000	5,969.28720
KARNATAKA	16,481.08400	15,166.76700
KERALA	45,073.10900	36,389.02600
MADHYA PRADESH	1,35,048.80000	1,08,169.72453
MAHARASHTRA	1,44,008.90008	1,01,506.53116
MANIPUR	957.87300	478.93600
MEGHALAYA	20,947.50000	0.00000
MIZORAM	90.00000	0.00000
NAGALAND	0.00000	1,337.01900
ODISHA	160.00000	374.70300
PUNJAB	0.00000	13,527.70300
RAJASTHAN	7,14,547.19050	7,25,674.36432
TAMILNADU	10.62000	2,123.89500
TRIPURA	0.00000	304.97500
UTTAR PRADESH	1,25,646.18600	67,309.53636
WEST BENGAL	1,750.00000	12,834.85000
CHATTISGARH	8,00,040.17455	5,50,034.72705
JHARKHAND	0.00000	824.93900
UTTARAKHAND	0.00000	1,233.90496
A&N ISLANDS	0.00000	1,027.67000
OTHERS	544.47226	544.47226
TELANGANA	3,85,327.12500	3,56,882.85577
TOTAL	34,17,644.53092	27,70,342.99868

National Cooperative Development Corporation
Statewise Sanction & Release During Financial Year
From 01/04/2020 to 31/03/2021

Rs.in lakhs

STATE/UT'S/INSTITUTION	SANCTION	RELEASE
ANDHRA PRADESH	58,200.00000	60,398.42200
ARUNACHAL PRADESH	0.00000	143.75000
ASSAM	175.00000	559.34100
BIHAR	2,01,100.00000	1,63,360.10300
DELHI	232.00000	232.00000
IFFDC	0.00000	153.82500
GOA	0.00000	19.23000
GUJARAT	6,323.48300	5,225.06725
HARYANA	12,52,724.95000	6,64,511.39300
HIMACHAL PRADESH	2,990.55800	3,690.42900
JAMMU & KASHMIR	150.00000	0.00000
KARNATAKA	11,773.20000	17,069.36000
KERALA	20,645.35000	30,354.04975
MADHYA PRADESH	95,460.15000	20,836.27468
MAHARASHTRA	99,946.55798	1,14,559.11098
MANIPUR	15,677.31000	0.00000
MEGHALAYA	0.00000	5,780.40500
MIZORAM	699.74000	216.01200
NAGALAND	200.00000	607.18800
ODISHA	317.50000	80.00000
PUNJAB	20,325.00000	2,276.89000
RAJASTHAN	30,604.00000	15,780.20200
TAMILNADU	650.00000	2,158.15250
TRIPURA	0.00000	320.02500
UTTAR PRADESH	58,136.59900	82,795.47200
WEST BENGAL	0.00000	5,912.54200
CHATTISGARH	12,00,450.00000	12,00,007.34375
JHARKHAND	429.49200	92.37500
UTTARAKHAND	550.00000	1,722.35300
PUDUCHERRY	4.11700	0.00000
OTHERS	474.90354	474.90354
TELANGANA	5,75,502.23700	73,987.54569
TOTAL	36,53,742.14752	24,73,323.76514

National Cooperative Development Corporation
State-wise Sanction & Release During Financial Year
From 01/04/2021 to 31/03/2022

Rs.in lakhs

STATE/UT'S/INSTITUTION	SANCTION	RELEASE
ANDHRA PRADESH	5,89,075.00000	2,83,158.57147
ARUNACHAL PRADESH	25.00000	25.00000
ASSAM	88.14530	356.81930
BIHAR	2,50,161.20036	2,85,789.59236
DELHI	40.48821	34.05821
GUJARAT	1,304.67065	3,740.00219
HARYANA	7,63,731.43059	12,82,774.87959
HIMACHAL PRADESH	977.38538	1,474.15638
JAMMU & KASHMIR	100.00000	12.81600
KARNATAKA	2,411.25907	16,449.32507
KERALA	26,691.85065	37,184.55265
MADHYA PRADESH	17,333.00303	47,709.92391
MAHARASHTRA	57,098.99073	68,807.28673
MANIPUR	50.00000	4.27200
MEGHALAYA	100.00000	4.27200
MIZORAM	0.00000	106.40500
NAGALAND	100.00000	17.08800
ODISHA	724.62627	406.31727
PUNJAB	0.00000	12.81600
RAJASTHAN	273.36507	778.81511
SIKKIM	2.08000	0.00000
TAMILNADU	26,393.44449	5,074.74632
TRIPURA	0.00000	300.00000
UTTAR PRADESH	1,00,288.31223	25,233.04987
WEST BENGAL	88.66178	4,416.04178
CHATTISGARH	16,90,145.72754	12,40,086.64529
JHARKHAND	184.11233	178.86457
UTTARAKHAND	7.75191	8,036.17791
CHANDIGARH	2.70687	2.70687
OTHERS	712.37113	712.37113
TELANGANA	99,011.54808	1,09,220.20294
TOTAL	36,27,123.13167	34,22,107.77592

National Cooperative Development Corporation
State-wise Sanction & Release During Financial Year
From 01/04/2022 to 14/12/2022

Rs.in lakhs

STATE/UT'S/INSTITUTION	SANCTION	RELEASE
ANDHRA PRADESH	7,50,268.55000	2,73,709.12978
ARUNACHAL PRADESH	33.50000	33.50000
ASSAM	305.36500	40.07990
BIHAR	5,00,731.00000	259.58983
DELHI	200.00000	19.85400
IFFDC	68.75000	0.00000
GUJARAT	1,35,087.22600	837.32238
HARYANA	6,32,568.00000	6,62,122.82469
HIMACHAL PRADESH	616.00000	567.44272
JAMMU & KASHMIR	108.00000	23.55400
KARNATAKA	2,129.07000	1,823.48325
KERALA	66,174.65000	24,796.36030
MADHYA PRADESH	47,527.54250	21,200.16156
MAHARASHTRA	1,25,481.49098	21,680.87419
MANIPUR	176.60000	15.93159
MEGHALAYA	2.10000	2.10000
MIZORAM	282.67000	184.97300
NAGALAND	3,102.32000	65.73361
ODISHA	351.23400	47.89540
PUNJAB	10,00,259.00000	35.23000
RAJASTHAN	40,436.26800	157.39488
SIKKIM	25.00000	1.24000
TAMILNADU	1,181.24000	1,718.65200
TRIPURA	313.17000	806.39401
UTTAR PRADESH	3,11,410.32450	4,540.93914
WEST BENGAL	650.00000	1,706.44600
CHATTISGARH	18,08,112.00000	50,106.91336
JHARKHAND	6,514.19000	314.05053
UTTARAKHAND	438.37100	122.63800
OTHERS	38.36658	38.36658
TELANGANA	13,86,936.97500	9,00,978.68161
TOTAL	68,21,528.97356	19,67,957.75631